

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-48/ ND/08

IN THE MATTER OF:

Manoj Kumar Gupta (P) L td.

.. PETITIONER

Vs.

Rajesh Buildcon & Infrac. (P) Ltd

... RESPONDENT

**SECTION :**

Under Section 397/398

Order delivered on 13.12.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

**For the Petitioner/Applicant**

: Mr. Ashish Aggarwal, Advocate

Mr. Gurcharan Singh, Advocate

**For the Respondents**

: Mr. Sangram Patnaik, Advocate

Mr. Swayam Sidha, Advocate

Mr. Sangam Singh, Advocate..for R-1, 9-12

For the RD (N)

For the Intervener


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**ORDER**

Learned Counsel for the parties are present. Arguments heard in part of Respondent No.1 and 9 to 12.

For continuation of the arguments of Respondent No.1 & 9 to 12, post the matter on 06.2.2018.

List on 06.2.2018.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
13.12.2017